

Existing legal provisions can be used to counter terrorist activities in universities; for instance, the Indian Penal Code or the recently enacted Prevention of Terrorist Activities Act (POTA).

#### **Eradication of illiteracy in Gujarat**

**2835. SHRI AHMED PATEL:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are implementing any special programme for eradication of illiteracy among the illiterate population of Gujarat;

(b) if so, the details thereof; and

(c) the number of illiterates made literate under the programme in the State during the last three years, year-wise and district-wise?

**THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]:** (a) and (b) The National Literacy Mission (NLM) is implementing the Total Literacy Campaign (TLC), Post Literacy Programme (PLP) and the Continuing Education (CE) Programme in all States including Gujarat.

(c) A Statement indicating number of persons made literate under NLM schemes is enclosed.

#### **Statement**

##### *Number of persons made literate under NLM Schemes*

Sl. No.	Districts	No. of Persons made literate (Cumulative)		
		1998-99	1999-2000	2000-2001
1	2	3	4	5
1.	Ahmedabad	6,37,941	7,16,941	7,16,941
2.	Mehsana	1,79,309	1,79,309	3,42,309
3.	Banaskantha	4,45,050	4,48,050	4,48,050
4.	Panchmahal	3,43,796	4,47,796	4,47,796
5.	Bharuch*	2,20,235	2,20,235	2,20,235
6.	Surat	2,20,901	2,20,901	4,29,445
7.	Valsad	1,05,281	2,10,281	2,10,281

1	2	3	4	5
8.	Dangs*	41,069	41,069	41,069
9.	Bhavnagar	4,00,637	4,25,303	4,46,534
10.	Sabarkantha	2,77,762	2,78,762	2,78,762
11.	Gandhinagar*	50,539	50,539	50,539
12.	Kheda	4,40,236	4,48,236	4,48,236
13.	Vadodara	4,66,440	4,66,440	4,97,440
14.	Rajkot*	1,77,376	1,77,376	1,77,376
15.	Amreli	83,251	83,251	1,77,251
16.	Surendranagar*	3,26,335	3,26,335	3,26,335
17.	Jamnagar	1,14,562	2,18,562	2,18,562
18.	Junagarh*	1,17,118	1,17,118	1,17,118
19.	Bhuj Kutch	2,77,820	2,77,820	2,78,820
TOTAL:		49,25,658	53,54,324	58,73,099

NOTE: The following six districts are newly created out of the old districts. Statistics for these districts are included in the above list:

- |                           |                              |
|---------------------------|------------------------------|
| 1. Anand (from Kheda)     | 2. Dahod (from Panchmahal)   |
| 3. Navsari (from Valsad)  | 4. Patan (from Mehsana)      |
| 5. Narmada (from Bharuch) | 6. Porbander (from Junagarh) |

\* In these districts TL/PL were completed before 1998-99 and CE was in preparatory stage.

#### Autonomous status to colleges in Orissa

2836. SHRI MAN MOHAN SAMAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have approved the proposal of the Orissa Government for autonomous status to nine of its colleges;

(b) if so, the details thereof;

(c) whether Government have taken any initiative for professional upgradation of teachers, courses and other infrastructure; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) and (b) According to the information furnished by the University Grants Commission, autonomous status has so far been given to seventeen colleges in Orissa. A list of these colleges is enclosed. (See below).